

ORISSA HIGH COURT

FILING REPORT AS ON :09/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012338/2022	ALOK KUMAR BEHERA VS STATE OF ODISHA(VIG.)	ASHOK KUMAR SAHOO VS	SAMBALPUR VIGILANCE /41 /2022 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000022/2022
2	BLAPL/0012339/2022	SUJIT ROUT @ SUJIT KUMAR ROUT @ MINTU VS STATE OF ODISHA	DIGAMBAR SETHI VS	KEONJHAR TOWN /228 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001086/2022
3	BLAPL/0012340/2022	SURESHAN BHOI @ BHUE VS STATE OF ODISHA	DILIP KUMAR SAHU VS	BRAJARAJNAGAR /190 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0001588/2022
4	BLAPL/0012341/2022	YOGENDAR TIWARY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MACHHKUND /70 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000073/2021
5	BLAPL/0012342/2022	SHIVA @ SIBA PRASAD MOHANTY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	NAYAPALLI P.S. /711 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000502/2022
6	BLAPL/0012343/2022	PRAKASH KUMAR BARIK @ NATU VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000118/2022
7	BLAPL/0012344/2022	KISHOR KONDAGIRI @ KISHORA KONDAGIRI VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /49 /2017 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000068/2017
8	BLAPL/0012345/2022	SURAJ KUMAR SAHOO @ CHANDU VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	BADAGODA P.S. /394 /2021 C.J.M.,KHURDA(Khordha) CT/0000028/2022
9	BLAPL/0012346/2022	BISHNU @ BASUDEV MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /491 /2022 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001460/2022
10	BLAPL/0012347/2022	AJIT GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /46 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000038/2022
11	BLAPL/0012348/2022	TUNA KONDAGIRI VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /49 /2017 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000068/2017

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12	BLAPL/0012349/2022	FADI @ KRUTATHA NAIK VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	BAUNISUNI /58 /2015 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000307/2015
13	BLAPL/0012350/2022	SURYAMANI BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /290 /2022 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000550/2022
14	BLAPL/0012351/2022	LARENSYA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000031/2013
15	BLAPL/0012352/2022	LINGARAJ CHHATRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BANGOMUNDA /185 /2022 () //
16	BLAPL/0012353/2022	BANABIHARI APAT @ BANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KEONJHAR SADAR /483 /2021 () //
17	BLAPL/0012354/2022	PRAMILA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
18	BLAPL/0012355/2022	SHOIB KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
19	BLAPL/0012356/2022	SAHID HUSSAIN VS STATE OF ODISHA	SARAT KUMAR JENA VS	PATNAGARH /209 /2021 () //
20	BLAPL/0012357/2022	MANOJ KUMAR PATNAIK VS STATE OF ODISHA	MILAN KANUNGO VS	EOW,BHUBANESWAR /2 /2020 () //
21	BLAPL/0012358/2022	HARIMOHAN @ PANCHUA @ ARYAMAN DEBASIS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /158 /2022 () //
22	BLAPL/0012359/2022	AVAYA KUMAR BARIK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KONARK /3 /2017 () //
23	BLAPL/0012360/2022	MANAS MUDULI	RAMANI KANTA PATTANAIAK	KHURDA MODEL /400 /2022

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		VS	VS	()
24	BLAPL/0012361/2022	STATE OF ODISHA JITENDRA SINGH	DILIP KUMAR SAHU	// BADMAL /255 /2022
		VS	VS	()
25	BLAPL/0012362/2022	STATE OF ODISHA A. RAMAMURTI ACHARI	RAKESH RANJAN DASH	// CHANDAKA P.S. /149 /2022
		VS	VS	()
26	BLAPL/0012363/2022	STATE OF ODISHA NILAKANTHA BADNAIK	ANANTA NARAYAN PATTANAYAK	// PADWA /6 /2021
		VS	VS	()
27	BLAPL/0012364/2022	STATE OF ODISHA GUDU @ AMIT @ AMBRITRAJ SAHOO	SIBA PRASAD MISHRA	// CHAULIAGANJA /141 /2018
		VS	VS	()
28	BLAPL/0012365/2022	STATE OF ODISHA ROHITA SWAIN	BISWAMBAR MOHANTY	// / /0
		VS	VS	()
29	BLAPL/0012366/2022	STATE OF ODISHA MUNA NAIK	PRADIPTA BEURA	// BARAMBA /19 /2022
		VS	VS	()
30	BLAPL/0012367/2022	STATE OF ODISHA KEDAR NAYAK	PRADIPTA BEURA	// / /0
		VS	VS	()
31	BLAPL/0012368/2022	STATE OF ODISHA VISHAL PATHAK	JIBARDHAN MENDALI	// NCB BHUBANESWAR /1 /2017
		VS	VS	()
32	BLAPL/0012369/2022	STATE OF ODISHA TARUN NAIK	AKSHAYA KUMAR SAHOO	// BARKOTE /481 /2022
		VS	VS	()
33	BLAPL/0012370/2022	STATE OF ODISHA GANGADHAR JENA	AMULYA RATNA PANDA	// SORO /491 /2021
		VS	VS	()
34	BLAPL/0012371/2022	STATE OF ODISHA SANTOSH KUMAR SAMAL @ SANTUA SAMAL	BIKRAM RATH	// GURUDIJHATIA /171 /2022
		VS	VS	()

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35	BLAPL/0012372/2022	STATE OF ODISHA SAMARENDRA MOHANTY VS	SURYAKANTA DASH VS	// / /0 ()
36	BLAPL/0012373/2022	STATE OF ODISHA ARJUNA BAGARTI VS	PRATIK NAYAK VS	// JUNAGARH /45 /2022 ()
37	BLAPL/0012374/2022	STATE OF ODISHA SRINATH ROUT VS	SAPAN KUMAR LENKA VS	// LALBAG /246 /2022 ()
38	BLAPL/0012375/2022	STATE OF ODISHA ABHIRAM HARIJAN VS	AMARESH DAS VS	// JEYPORE SADAR /205 /2021 ()
39	BLAPL/0012376/2022	STATE OF ODISHA KIRAN KUMAR PRADHAN VS	GOPAL KRUSHNA MOHANTY VS	// BARKOTE /507 /2022 ()
40	BLAPL/0012377/2022	STATE OF ODISHA DEBA NATH @ DEBENDRA NATH VS	MIHIR SAHOO VS	// SORO /363 /2021 ()
41	BLAPL/0012378/2022	STATE OF ODISHA ANANDA MAHAKUD @ BABU VS	SEPHALEE DAS VS	// KHANTAPADA /170 /2022 ()
42	BLAPL/0012379/2022	STATE OF ODISHA SHANKURU @ MANOJ DALAI VS	SK. ZAFARULLA VS	// SORO /444 /2022 ()
43	BLAPL/0012380/2022	STATE OF ODISHA RAGHU HANTAL VS	SK. ZAFARULLA VS	// MACHHKUND /54 /2021 ()
44	BLAPL/0012381/2022	STATE OF ODISHA SIPU @ BASUDEV SAMAL VS	SK. ZAFARULLA VS	// SORO /444 /2022 ()
45	BLAPL/0012382/2022	STATE OF ODISHA BIJAY KUMAR CHOUDHURY @ PINU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// BANKI /209 /2016 () //

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46	BLAPL/0012383/2022	KUNDA @ PRATAP RUDRA MAHALIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KHANTAPADA /170 /2022 () //
47	BLAPL/0012384/2022	SATRUGHAN PATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PURI SADAR /209 /2018 () //
48	BLAPL/0012385/2022	KUMAR JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	MARINE PENTHAKATA /43 /2019 () //
49	BLAPL/0012386/2022	GAYA MIRDHA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENGAR /200 /2022 () //
50	BLAPL/0012387/2022	RANJIT BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //
51	BLAPL/0012388/2022	SANJAY SETHI @ SHYAM SUNDAR RANA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	CHANDUA /73 /2022 () //
52	BLAPL/0012389/2022	APA @ SURESH CHANDRA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GANIA /81 /2022 () //
53	BLAPL/0012390/2022	PRATHAM SINDRIA @ GHASI VS STATE OF ODISHA	S.S.RAY 2 VS	SUNDARGARH TOWN /324 /2022 () //
54	BLAPL/0012391/2022	PODDAR PRASAD SAHU VS STATE OF ODISHA	TUSARKANTI PRAHARAJ VS	JUJUMURA /104 /2022 () //
55	BLAPL/0012392/2022	GURUCHARAN KISHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /118 /2022 () //
56	BLAPL/0012393/2022	SANJIT KUMAR SAHOO VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
57	BLAPL/0012394/2022	DIBAKAR BEHERA	BASANTA KUMAR DAS	BARIPADA SADAR /145 /2022

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		VS	VS	()
58	BLAPL/0012395/2022	STATE OF ODISHA DURGA @ MUNA PURTY	SK. ZAFARULLA	// JODA /255 /2022
		VS	VS	()
59	BLAPL/0012396/2022	STATE OF ODISHA JOGESH HANTAL	ANANTA NARAYAN PATTANAYAK	// MACHHKUND /27 /2021
		VS	VS	()
60	BLAPL/0012397/2022	STATE OF ODISHA ADIKANDA DEY	RAMESH CHANDRA SWAIN	// UDALA /159 /2022
		VS	VS	()
61	BLAPL/0012398/2022	STATE OF ODISHA KRUSHNA CHANDRA SAHU	KURESH PRASAD DASH	// PURUSHOTTAMPUR /334 /2021
		VS	VS	()
62	BLAPL/0012399/2022	STATE OF ODISHA DASARATHI DIGAL	JYOTIRMAYA SAHOO	// / /0
		VS	VS	()
63	BLAPL/0012400/2022	STATE OF ODISHA SAHID HUSSAIN	SARAT KUMAR JENA	// LARAMBA /37 /2021
		VS	VS	()
64	BLAPL/0012401/2022	STATE OF ODISHA RAGHUNATH KANHAR	JYOTIRMAYA SAHOO	// / /0
		VS	VS	()
65	BLAPL/0012402/2022	STATE OF ODISHA GANESH JALLI	SARAT KUMAR JENA	// KHALLIKOTE /248 /2021
		VS	VS	()
66	BLAPL/0012403/2022	STATE OF ODISHA SANJAY JENA @ MANTU	LALITENDU BHUYAN	// GHASIPURA /176 /2022
		VS	VS	()
67	BLAPL/0012404/2022	STATE OF ODISHA SUMAN KUMAR DAS	SMRUTI RANJAN ROUT	// / /0
		VS	VS	()
68	BLAPL/0012405/2022	STATE OF ODISHA MANTU SINGH	BASANTA KUMAR DAS	// BANGRIPOSI /40 /2022
		VS	VS	()

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69	BLAPL/0012406/2022	STATE OF ODISHA BISWA @ BISWANATH MIRDHA VS	SARAT KUMAR JENA VS	// ATTABIRA /69 /2022 ()
70	BLAPL/0012407/2022	STATE OF ODISHA KISIMATI KANHAR VS	SURENDRA KUMAR BISWAL VS	// //0 ()
71	CMAPL/0000751/2022	STATE OF ODISHA KRUSHNA CH. PANIGRAH VS	MANOJ KUMAR NAYAK VS	// // ()
72	CMAPL/0000752/2022	CHAIRMAN-CUM-M.D., TBHE O.F.D.C. BHOBANI PALEI VS	ADV. VS	// // ()
73	CMAPL/0000753/2022	STATE OF ODISHA BHOBANI PALEI VS	ADV. VS	// // ()
74	CMAPL/0000754/2022	STATE OF ODISHA MUKHRAM SINGH VS	SASWATI MOHAPATRA VS	// // ()
75	CMP/0001276/2022	UNION OF INDIA BATAKRUSHNA MAHARANA VS	ATAL BIHARI LENKA VS	// // ()
76	CMP/0001277/2022	BAIDHARA MAHARANA ROHIT BAHADUR SINGH VS	PRADEEP KUMAR KHUNTIA VS	// // ()
77	CMP/0001278/2022	RAGHUNATH MISHRA JYOTSNA RANI BARIK VS	BANSHIDHAR BAUG VS	// // ()
78	CMP/0001279/2022	PRASATA KUMAR DEY PRAVAKAR DUTTA VS	PRAVASH CHANDRA JENA VS	// // ()
79	CMP/0001280/2022	DEBENDRANATH DUTTA SANJUKTA BADI VS	KOUSIK ANANDA GURU VS	// // ()
		MINAKETAN SANBAD		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMP/0001281/2022	PADARABINDA BHUYAN VS STATE OF INDIA	BIBEKANANDA BHUYAN VS	// 0 //
81	CONTC/0007548/2022	PRAMOD KUMAR MOHANTY VS UDHAB MAJHI, I.A.S.	ADV VS	// 0 //
82	CONTC/0007549/2022	SANJUKTA MENDALI VS SHAGUA MAJHI, T.T.O. CUM CLAIM ENQUIRING OFFICER, SOLATIUM FUND, BARGARH	ADV VS	// 0 //
83	CONTC/0007550/2022	JACOB CHARAN LIMA VS SWADHA DEV SINGH, I.A.S.	ADV VS	// 0 //
84	CONTC/0007551/2022	PRASANTA KUMAR SETHY VS LAMBODAR KHUNTIA,BLOCK DEVELOPMENT OFFICER,RAGHUNATHPUR BLOCK	ADV. VS	// 0 //
85	CONTC/0007552/2022	MANAS RANJAN BEHERA VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
86	CONTC/0007553/2022	ALLADINI BHOI VS SUSHIL KUMAR LOHANI,IAS	ADV. VS	// 0 //
87	CONTC/0007554/2022	RAMA CHANDRA BEHERA VS ANU GARG,PRINCIPAL SECY.,W.R. DEPT.	ADV. VS	// 0 //
88	CONTC/0007555/2022	BISWAJIT PATRA VS SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT.	ADV. VS	// 0 //
89	CONTC/0007556/2022	LAXMI NARAYAN BIRTIA VS SHALINI PANDIT ADDL. CHIEF SECY., H AND FW DEPT	SHASHI BHUSAN JENA VS	// 0 //
90	CONTC/0007557/2022	MANOJ SAI VS SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT.	SHASHI BHUSAN JENA VS	// 0 //
91	CONTC/0007558/2022	JYOTI PRAKASH CHAKRA	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SHALINI PANDIT		//
92	CONTC/0007559/2022	SATYAPRIYA KHUNTIA	ADV.	//
		VS	VS	0
		SHALINI PANDIT		//
93	CONTC/0007560/2022	MURCHHANA CHAKRA	ADV.	//
		VS	VS	0
		SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT.		//
94	CONTC/0007561/2022	PRABIR KUMAR DASH	ADV.	//
		VS	VS	0
		SHALINI PANDIT		//
95	CONTC/0007562/2022	PRASANTA KUMAR DASH	ADV.	//
		VS	VS	0
		SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT.		//
96	CONTC/0007563/2022	RUPESH KUMAR PRADHAN	ADV.	//
		VS	VS	0
		SHALINI PANDIT		//
97	CONTC/0007564/2022	DIBYARANJAN DASH	ADV.	//
		VS	VS	0
		SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT.		//
98	CONTC/0007565/2022	PRAMOD KUMAR PADHAN	ADV.	//
		VS	VS	0
		SHALINI PANDIT		//
99	CONTC/0007566/2022	JADUMANI SATAPATHY	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
100	CONTC/0007567/2022	PITAMBAR SAHOO	ADV.	//
		VS	VS	0
		SECY.,R AND D.M. DEPT.,BBSR		//
101	CONTC/0007568/2022	DIBAKAR BEHRA	ADV.	//
		VS	VS	0
		S. ASWASTHY. COMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR.		//
102	CONTC/0007569/2022	MADHUSUDAN PATRA	ADV.	//
		VS	VS	0

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103	CONTC/0007570/2022	PRADEEP KUMAR DASH,DIRECTOR,SECONDARY EDU. DEPT. SIDHESWAR SAHU VS	ADV. ADV. VS	// // 0
104	CONTC/0007571/2022	NIBEDITA MISHRA,DIRECTOR OF HIGHER EDU.,ORISSA GANESH PRASAD PRADHAN VS	ADV. ADV. VS	// // 0
105	CONTC/0007572/2022	ANU GARG,SECY.,W.R. DEPT.,LOKSEVA BHAWAN,BBSR BISWARANJAN VS	ADV. ADV. VS	// // 0
106	CONTC/0007573/2022	BISHNUPADA SETHI,IAS BASANTI SETHI VS	AMIT PRASAD BOSE VS	// // 0
107	CONTC/0007574/2022	KHIROD KUMAR BEHERA REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. ADV. VS	// // 0
108	CONTC/0007575/2022	DHANESWAR MALLIK REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. ADV. VS	// // 0
109	CONTC/0007576/2022	SATYABRATA SAHU, ADDL. CHIEF SECY. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	adv. adv. VS	// // 0
110	CONTC/0007577/2022	DHANESWAR MALLIK, PRINCIPAL SECY. I/C. LAW DEPT. MAA DARUANI KHURDA BEBASAI SANGHA WELFARE SOCIETY VS	ADV. ADV. VS	// // 0
111	CONTC/0007578/2022	VIJAY AMRUTA KULANGE, I.A.S. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. ADV. VS	// // 0
112	CONTC/0007579/2022	ANU GARG, ADDL. CHIEF SECY., WATER SOURCES DEPT. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. ADV. VS	// // 0
113	CONTC/0007580/2022	SANJAY KUMAR SINGH, PRINCIPAL SECY., RURAL DEV. DEPT. KRUSHNA CHANDRA MALLICK VS	ADV. ADV. VS	// // 0
		VIR VIKRAM YADAV, I.A.S.		//

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114	CONTC/0007581/2022	DEBENDRANATH PRADHAN VS ASWATHY S., I.A.S.	ADV VS	// 0 //
115	CONTC/0007582/2022	JAYARAM SAHU VS ASWATHY S., I.A.S.	ADV VS	// 0 //
116	CONTC/0007583/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT VS PRATAP KUMAR SATPATHY, EXE. ENGR., JAGATSINGHPUR IRRIGATION DIVN., JAGATSINGHPUR/	ADV. VS	// 0 //
117	CONTC/0007584/2022	BHASKAR CHANDRA SAHOO VS ASWATHY S., I.A.S.	ADV VS	// 0 //
118	CONTC/0007585/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
119	CONTC/0007586/2022	BIJAYA KUMAR CHOUDHARY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
120	CONTC/0007587/2022	AKSHAYA KUMAR MOHAPATRA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
121	CONTC/0007588/2022	MANAGOBINDA DASH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
122	CONTC/0007589/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT VS BISHNUPADA SETHI, IAS	adv. VS	// 0 //
123	CONTC/0007590/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT VS G. RAJESH, DIRECTOR OF MINING AND GEOLOGY, ODISHA, BBSR.	ADV. VS	// 0 //
124	CONTC/0007591/2022	DHANESWAR DAS VS ASWATHY S., IAS	ADV. VS	// 0 //
125	CONTC/0007592/2022	SASHIKANTA JENA	ADV.	//

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		VS	VS	()
126	CONTC/0007593/2022	ASWATHY S, IAS PURNA CHANDRA DASH	ADV.	//
		VS	VS	()
127	CONTC/0007594/2022	ASWATHY S.,IAS JANAKI PRADHAN	ADV.	//
		VS	VS	()
128	CRLA/0001135/2022	ASWATHY S.,IAS APU @ UPENDRA PAL	BHABANI SHANKAR DASPARIDA	KAMARDA /6 /2016
		VS	VS	()
129	CRLA/0001136/2022	STATE OF ODISHA PRATAP KUMAR BANTHA	BIJAYA KUMAR SAHOO	//
		VS	VS	/ /0
130	CRLA/0001137/2022	STATE OF ODISHA PINTU @ ANIL KUMAR NAYAK	S.S.RAY 2	DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh)
		VS	VS	CMC/0000008/2009
131	CRLA/0001138/2022	STATE OF ODISHA BULA @ KARTIKA SAHU @ BULA SAHU	JAYANTA KUMAR MAJHI	PURUSHOTTAMPUR /652 /2022
		VS	VS	()
132	CRLMA/0000367/2022	STATE OF ODISHA NITESH GANG DEB	ADV.	//
		VS	VS	/ /0
133	CRLMC/0003926/2022	STATE OF ODISHA RABI@RABINDRA BEHERA	RANJIT MOHANTY	PATTAMUNDAI /65 /2018
		VS	VS	()
134	CRLMC/0003927/2022	STATE OF ODISHA KUNU KHORA	ARIJEET MISHRA	//
		VS	VS	RAYAGADA TOWN /10 /2021
135	CRLMC/0003928/2022	STATE OF ODISHA PANKAJ BAGH	ARIJEET MISHRA	//
		VS	VS	KAKIRIGUMMA /67 /2017
136	CRLMC/0003929/2022	STATE OF ODISHA MANASI PANDA	CHANDAN SAMANTARAY	//
		VS	VS	MAHILA PS,SEC-3,ROURKELA /23 /2022
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003930/2022	STATE OF ODISHA SUVRANSU SEKHAR PANDA@SHUBHRANSHU SEKHAR PANDA VS	ANIRUDHA DAS VS	// MANGALPUR /199 /2018 ()
138	CRLMC/0003931/2022	STATE OF ODISHA SRIDHAR MOHANTY VS	B.N.PANDA 2 VS	// JAJPUR TOWN /299 /2021 ()
139	CRLMC/0003932/2022	STATE OF ODISHA CHINMAYA PRASAD MISHRA VS	D.K. MOHAPATRA VS	// / /0 ()
140	CRLMC/0003933/2022	STATE OF ODISHA GANGADHAR BEHERA VS	ANIRUDHA DAS VS	// DASPALLA /36 /2022 ()
141	CRLMC/0003934/2022	STATE OF ODISHA RABINDRA KUMAR DAS VS	RABINDRANATH PRUSTY VS	// / /0 ()
142	CRLMC/0003935/2022	STATE OF ODISHA MANOJ DANGUA VS	SARAT KUMAR JENA VS	// KODALA /30 /2016 ()
143	CRLMC/0003936/2022	STATE OF ODISHA SUBRAT KUMAR PATRO VS	SOMANATH SATAPATHY VS	// MAHILA (BERHAMPUR) /87 /2019 ()
144	CRLMC/0003937/2022	STATE OF ODISHA SAMBIT KUMAR KHUNTIA VS	CHANDANA MISHRA VS	// CHATRAPUR /68 /2013 ()
145	CRLMC/0003938/2022	STATE OF ODISHA NILAMADHABA SAHOO@LIPU VS	BISWABHUSAN DAS VS	// / /0 ()
146	CRLMC/0003939/2022	STATE OF ODISHA DILLIP KUMAR MAHARANA VS	BIGYAN KUMAR SHARMA VS	// BANARAPAL /256 /2022 ()
147	CRLMC/0003940/2022	STATE OF ODISHA RAJU TAREI VS	SAROJ RANJAN SUBUDHI VS	// KHALLIKOTE /569 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003941/2022	BUDHI@INDU PARIDA VS STATE OF ODISHA	S.R.DAS VS	RANPUR /133 /2018 () //
149	CRLMC/0003942/2022	BINA@BINAYAK MUDULI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	RANPUR /179 /2016 () //
150	CRLMC/0003943/2022	TANU MAHANANADA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAINTALA /159 /2014 () //
151	CRLMC/0003944/2022	ASISH@ASHIS KUMAR GIRI@GOLAK@MADHUSUDAN@ VS STATE OF ODISHA	ANAVISH CHANDRA JENA VS	JALESWAR /219 /2022 () //
152	CRLMC/0003945/2022	SUKRU BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /87 /2022 () //
153	CRLMC/0003946/2022	KANHU@TAPAS KUMAR JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	KAMARDA /24 /2018 () //
154	CRLMC/0003947/2022	AFRID KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /310 /2022 () //
155	CRLMC/0003948/2022	HEMAMANI GOIPAI VS STATE OF ODISHA	CHINMAYA MOHANTY VS	JASHIPUR /17 /2018 () //
156	CRLMC/0003949/2022	BIJAY SETHI@BIJAY KUMAR SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /600 /2022 () //
157	CRLMC/0003950/2022	ABANTI DAS MOHAPATRA VS ARPITA MAHARANA	SUBASH CHANDRA ACHARYA VS	/ /0 () //
158	CRLMC/0003951/2022	ABANTI DAS MOHAPATRA VS ARPITA MAHARANA	SUBASH CHANDRA ACHARYA VS	/ /0 () //
159	CRLMC/0003952/2022	ABANTI DAS MOHAPATRA	SUBASH CHANDRA ACHARYA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0003953/2022	ARPITA MAHARANA ABANTI DAS MOHAPATRA	SUBASH CHANDRA ACHARYA	// /0
		VS	VS	()
161	CRLMC/0003954/2022	ARPITA MAHARANA SANTOSH MOHANTY	BIPLAB KUMAR DASH	// MARKAT NAGAR /228 /2021
		VS	VS	()
162	CRLMC/0003955/2022	STATE OF ODISHA SANTOSH KUMAR SAHOO	ASWINI KUMAR KARMI	// HANDAPA /293 /2021
		VS	VS	()
163	CRLMC/0003956/2022	STATE OF ODISHA DEEPAK KUMAR PRADHAN@DIPAK PRADHAN	BASANTA KUMAR DAS	// BADAMBADI /218 /2020
		VS	VS	()
164	CRLMC/0003957/2022	STATE OF ODISHA RAHUL DAS	PRASANTA KUMAR SAHOO	// SAHID NAGAR P.S. /458 /2022
		VS	VS	()
165	CRLMC/0003958/2022	STATE OF ODISHA RAJESH PASARI	SARAT KUMAR GAJENDRA (SR. ADV.)	// MANGALA BAG /298 /2022
		VS	VS	()
166	CRLMC/0003959/2022	STATE OF ODISHA RAJA@RAJENDRA MALLICK	DEBASNAN DAS	// NAYAPALLI P.S. /578 /2021
		VS	VS	()
167	CRLMC/0003960/2022	STATE OF ODISHA JITU SINDRIA	SOUMYA RANJAN DAS	// ROURKELA GRPS. /47 /1996
		VS	VS	()
168	CRLMC/0003961/2022	STATE OF ODISHA KARUNAKAR MAHALA	SOUMYA RANJAN DAS	// SIMULIA /114 /2022
		VS	VS	()
169	CRLMP/0002546/2022	STATE OF ODISHA PRAFULLA KUMAR JENA	JYOTI PATNAIK	// /0
		VS	VS	()
170	CRLMP/0002547/2022	STATE OF ODISHA RAJAT CHOUDHURY	SARADA PRASANNA SARANGI	// /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002548/2022	UNION OF INDIA SUBRAT KUMAR NAIK VS	TAPASWINI SINHA VS	// /0 ()
172	CRLMP/0002549/2022	RASHMITA ACHARYA DILLIP KUMAR SAMANTRAY VS	RAKESH KUMAR SARANGI VS	// /0 ()
173	CRLMP/0002550/2022	STATE OF ODISHA MAHESWAR MAHARANA VS	S.S.RAY-2 VS	// /0 ()
174	CRLMP/0002551/2022	STATE OF ODISHA SARBAJAYA PATI VS	ASHOK KUMAR PANIGRAHI VS	// /0 ()
175	CRLMP/0002552/2022	STATE OF ODISHA BISWAJAYA DAGARA VS	PRAVASH CHANDRA JENA VS	// /0 ()
176	CRLMP/0002553/2022	STATE OF ODISHA JOGENDRA PATRA VS	BHARAT CHANDRA PATRA VS	// /0 ()
177	CRLMP/0002554/2022	STATE OF ODISHA SUKADEV MUNDA VS	BHARAT CHANDRA PATRA VS	// /0 ()
178	CRLMP/0002555/2022	STATE OF ODISHA SUNITA BARIK @ SUNITA JENA VS	ACHYUTANANDA PATTANAİK VS	// /0 ()
179	CRLMP/0002556/2022	STATE OF ODISHA PRAVASH RANJAN MOHAPATRA VS	ATMAJIT MANMITH DAS VS	// /0 ()
180	CRLREV/0000597/2022	STATE OF ODISHA ASHARANI RATH VS	BRUNDEBAN ROUT VS	// NABARANGAPUR TOWN /53 /2020 ()
181	CRLREV/0000598/2022	STATE OF ODISHA BABULU SUNA VS DUKHISHYAM BHATI	RAMESH CHANDRA MAHARANA VS	// /0 () //

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182	CRLREV/0000599/2022	SANKARSHAN MEHER VS CHHABIRANI MEHER	KOUSIK ANANDA GURU VS	//0 0 //
183	CRLREV/0000600/2022	SUDHAKAR ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //
184	FAO/0000482/2022	JHARANA DASH SHARMA VS KUSHADHARA BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
185	FAO/0000483/2022	MALLI BEHERA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //
186	FAO/0000484/2022	LEGAL MANAGER(T.P. CELL),M/S.NEW INDIA ASSURANCE CO. LTD. VS BALARAM SAHOO	GOPAL CHANDRA SAMANTARAY VS	// 0 //
187	FAO/0000485/2022	DIVISIONAL MANAGER LEGAL, M/S. NEW INDIA ASSURANCE CO. LTD. VS MANJULATA SAHOO	SIPAN CHANDRA SAMANTARAY VS	// 0 //
188	ITA/0000097/2022	M/S. VISA ENERGY VENTURES LTD, WEST BENGAL VS DY. COMMISSIONER OF INCOME TAX, CIRCLE 1 (2) BBSR	AMIT PATNAIK VS	// 0 //
189	MACA/0000688/2022	PUJALIN JENA VS PRATIMA BEHERA	SATYABHUSAN DAS VS	// 0 //
190	MACA/0000689/2022	TANMAYA KUMAR MAHANTA@LUKU MAHANTA VS RAM PRAKASH JAISWAL	SATYABHUSAN DAS VS	// 0 //
191	MACA/0000690/2022	BIRENDRA SINGH VS PRATIMA BEHERA	SATYABHUSAN DAS VS	// 0 //
192	MACA/0000691/2022	UNITED INDIA INSURANCE CO. LTD. VS PUSHPA BAG	SOMNATH ROY VS	// 0 //
193	MATA/0000268/2022	KEDARNATHA PANDA	BYOMAKESH TRIPATHY	//

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		VS	VS	0
194	RFA/0000003/2022	RITIKA NANDA RINA KUMARI SAMAL @ SWAIN	TUKUNA KUMAR MISHRA	//
		VS	VS	0
195	RPFAM/0000345/2022	RABI MALLICK SURESH BISWAL	HIMANSU SEKHAR MOHANTY	//
		VS	VS	0
196	RPFAM/0000346/2022	PUSPA@PUSPALATA BISWAL@PANI GURU PRASAD MOHANTY	PRASANTA KUMAR SAHOO	//
		VS	VS	0
197	RPFAM/0000347/2022	PRAVATI KHANDA NIRANJAN BARK	TAPAS KUMAR ACHARYA AND ASSOCIATES	//
		VS	VS	0
198	RSA/0000343/2022	REENA BARIK KAILASH CHANDRA JENA	SAMBEET PATTANAYAK	//
		VS	VS	0
199	RSA/0000344/2022	PRAHALLAD JENA RAMA CHANDRA PANDA	AMIT PRASAD BOSE	//
		VS	VS	0
200	RSA/0000345/2022	JAJGANNATH BALLAV ENDOWMENT TRUST BOARD GOPINATH PANDA	ASHOK DAS	//
		VS	VS	0
201	RSA/0000346/2022	GITANJALI PANDA SUNARAM KISKU	NILA MADHAB PRAHARAJ	//
		VS	VS	0
202	RSA/0000347/2022	RAM KISKU SUDHIR NAIK	DILLIP KUMAR PRADHAN	//
		VS	VS	0
203	RVWPET/0000363/2022	PREMANANDA NAIK UNITED INDIA INSURANCE CO.LTD.	BIJOY DASMOHAPATRA	//
		VS	VS	0
204	STREV/000039/2022	AITA KISAN M/S.NEELAM RUBBERS	TUSHAR KANTI SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	STREV/000040/2022	STATE OF ODISHA M/S.NEELAM RUBBERS VS	TUSHAR KANTI SATAPATHY VS	// // ()
206	TRP(C)/0000479/2022	STATE OF ODISHA SASWATI MISHRA VS	RAMESH AGARWAL VS	// // ()
207	TRPCRL/0000116/2022	SAUMYA RANJAN MOHAPATRA RAJENDRA KUMAR JAIN VS	PRASANNA KUMAR MISHRA VS	// // /0 ()
208	WA/0001680/2022	SRADHANJALI SAHOO ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
209	WA/0001681/2022	RADHA MOHAN MOHANTY ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
210	WA/0001682/2022	ADIKANDA MISHRA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// // ()
211	WA/0001683/2022	CHINKU KUMAR JENA ALME BIDIKA VS	ANAM CHARAN PANDA VS	// // ()
212	WA/0001684/2022	SURU ANURADHA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// // ()
213	WA/0001685/2022	AMIYA KUMAR MOHANTY SABITRI GHADAI VS	GOURANGA CH. MOHAPATRA VS	// // ()
214	WA/0001686/2022	CHAIRMAN CUM M.D., O.S.R.T.C. STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
215	WA/0001687/2022	BAIDHAR NAYAK STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
		BAIRAGI CHARAN JENA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001688/2022	STATE OF ODISHA VS MANMOHAN KAR	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
217	WA/0001689/2022	THE BRANCH MANAGER, INDUSIND BANK LTD, VS PRAMOD KUMAR BEHERA	RAMACHANDRA PANIGRAHY VS	// 0 //
218	WA/0001690/2022	ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS GOBINDA BARIK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
219	WP(C)/0033793/2022	JEEVAN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
220	WP(C)/0033794/2022	ABHISHEK PRIYADARSHEE SENAPATI VS STATE OF ODISHA	RAMESH SAHOO VS	// 0 //
221	WP(C)/0033795/2022	RITESH RANJAN ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
222	WP(C)/0033796/2022	CHHABI BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //
223	WP(C)/0033797/2022	SWAGAT KUMAR SAHOO VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	// 0 //
224	WP(C)/0033798/2022	JITENDRA KUMAR NAYAK VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
225	WP(C)/0033799/2022	SWAGAT SWAIN VS STATE OF ODISHA	S.P.NATH VS	// 0 //
226	WP(C)/0033801/2022	KALINGA WARRIOR SECURITY SERVICE, CUTTACK VS STATE OF ODISHA	KRAKESH BEHERA VS	// 0 //
227	WP(C)/0033802/2022	GAUTAM PANI	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0033803/2022	SUKANTA KUMAR BISWAL	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0033804/2022	DEBENDRA KUMAR KHARSEL	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0033805/2022	SUSHANTA KUMAR SETH	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0033806/2022	MADHUSMITA SAMANT	JAYDEEP PAL	//
		VS	VS	0
		RAJESH SINGH		//
232	WP(C)/0033807/2022	M/S ESWARI EXPORTS PVT. LTD., HYDERABAD	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0033808/2022	SOUMYA RANJAN JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0033809/2022	PRAMOD KUMAR NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0033810/2022	KRUSHNA CHANDRA JENA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
236	WP(C)/0033811/2022	MAMATA BHUKTA	SATYABRATA SENAPATI	//
		VS	VS	0
		HINDUJA LEYLAND FINANCE LTD.,CHENNAI		//
237	WP(C)/0033812/2022	SUCHITRA CHAMPATI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
238	WP(C)/0033813/2022	RAJENDRA PADHI	BIBHU PRASAD DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0033814/2022	STATE OF ODISHA BIDYADHAR MAHARANA VS	SAILABALA JENA VS	// // ()
240	WP(C)/0033815/2022	STATE OF ODISHA M/S PAYIK SENTINELS PV.T. LTD., BBSR VS	SAILABALA JENA VS	// // ()
241	WP(C)/0033816/2022	ODISHA STATE BEVERAGES CORP. LTD., BBSR PURNANANDA BEHERA VS	SATYAJIT MUKHERJEE VS	// // ()
242	WP(C)/0033817/2022	STATE OF ODISHA SANGRAM KESHARI BHUYAN VS	AKSHAYA KUMAR PANDEY VS	// // ()
243	WP(C)/0033818/2022	STATE OF ODISHA K.SHANTI PATRO VS	AKSHAYA KUMAR PANDEY VS	// // ()
244	WP(C)/0033819/2022	THE PRINCIPAL SECY. TO GOVT. OF ODISHA, H AND FW DEPT. PRAVAT NALINI MOHANTY VS	BIKASH MISHRA VS	// // ()
245	WP(C)/0033820/2022	STATE OF ODISHA SURESH CHANDRA PRADHAN VS	BIBHUTI BHUSAN NANDA VS	// // ()
246	WP(C)/0033821/2022	STATE OF ODISHA DR.KAMALINI PANIGRAHI VS	CHANDRAKANTA NAYAK VS	// // ()
247	WP(C)/0033822/2022	STATE OF ODISHA MALAYA RANJAN SAHOO VS	APARESH BHOI VS	// // ()
248	WP(C)/0033823/2022	THE STATE OF ODISHA DASARATHI HOTA VS	ROHIT RANJAN RAY VS	// // ()
249	WP(C)/0033824/2022	THE CHAIRMAN, BOARD OF DIRECTORS, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR PRANA KRUSHNA PRASAD VS	CHANDRA SEKHAR PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0033825/2022	DR. NARAYAN CHANDRA DEY VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
251	WP(C)/0033826/2022	SATYADEV BANCHHOR VS ENGINEER-IN-CHIEF, RURAL WORKS,BBSR	BIVUDATTA CHALAN VS	// 0 //
252	WP(C)/0033827/2022	RAJESWARI SUNA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
253	WP(C)/0033828/2022	DEBASIS MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
254	WP(C)/0033829/2022	SATYABHAMA SWAIN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
255	WP(C)/0033830/2022	M/S. AKANKHYA DEVELOPERS PVT. LTD, BBSR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
256	WP(C)/0033831/2022	PRAFULLA KUMAR MOHAPATRA VS ODISHA STATE HOUSING BOARD, BBSR	BIKRAM PRATAM DAS VS	// 0 //
257	WP(C)/0033832/2022	PRAKASH CHANDRA SETHI VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
258	WP(C)/0033833/2022	DEBA PRASAD PATI VS STATE OF ODISHA	M.M.SWAIN VS	// 0 //
259	WP(C)/0033834/2022	PRAKASH CHANDRA PATTNAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
260	WP(C)/0033835/2022	BASANTA KUMAR LENKA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
261	WP(C)/0033836/2022	LINGARAJ VIHAR COMMUNITY WELFARE ASSOCIATION, BBSR	ARUN KISHOR MISHRA 2	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0033837/2022	UMAKANTA MOHAPATRA	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
263	WP(C)/0033838/2022	MANAS RANJAN BARIK	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0033839/2022	NILAKANTHA BISWAL	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0033840/2022	SATYAJIT BASTI	SWAPNIL ROY	//
		VS	VS	0
		OSD-CUM-SECY., ODISHA LEGISLATIVE ASSEMBLY, BBSR		//
266	WP(C)/0033841/2022	MIROJ KUMAR DAS	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0033842/2022	LALIT KUMAR NATH	KAMALAKANTA MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0033843/2022	SIBANATH SINGH	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0033844/2022	SANATAN SETHY	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0033845/2022	BHAKTA CHARAN MAJHI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0033846/2022	PADMANAV MALLICK	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0033847/2022	DINABANDHU SETHI	SURESH KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0033848/2022	STATE OF ODISHA GOBINDA MAHAKUD VS	SURESH KUMAR PANDA VS	// // ()
274	WP(C)/0033849/2022	STATE OF ODISHA SAMBHUNATH BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
275	WP(C)/0033850/2022	STATE OF ODISHA SUNITA SAHOO VS	BASUMATI PRADHAN VS	// // ()
276	WP(C)/0033851/2022	STATE OF ODISHA PANAMANI HEMBRAM VS	SURESH KUMAR PANDA VS	// // ()
277	WP(C)/0033852/2022	STATE OF ODISHA NIRASH NAIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
278	WP(C)/0033853/2022	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	SURESH KUMAR PANDA VS	// // ()
279	WP(C)/0033854/2022	STATE OF ODISHA SWAGATIKA PANDA VS	SAMEER KUMAR DAS VS	// // ()
280	WP(C)/0033855/2022	STATE OF ODISHA ANGURU DHUNUKI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
281	WP(C)/0033856/2022	STATE OF ODISHA SAMIR KUMAR TRIPATHY VS	MITALEE JESTHI VS	// // ()
282	WP(C)/0033857/2022	ASSISTANT GENERAL MANAGER, UCO BANK, BBSR SANJIB KUMAR SINGH VS	DURGESH NARAYAN RATH VS	// // ()
283	WP(C)/0033858/2022	STATE OF ODISHA SUMATI DEI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0033859/2022	KRUSHNA CHANDRA NANDA VS THE COMMNR. LR AND S, CUTTACK	TRILOCHAN DASH VS	// 0 //
285	WP(C)/0033860/2022	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
286	WP(C)/0033861/2022	BANSIDHAR DALAI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
287	WP(C)/0033862/2022	M/S. KRUSHNA CHANDRA SAMAL VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
288	WP(C)/0033863/2022	KAILASH CHANDRA RANA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
289	WP(C)/0033864/2022	RABINDRA KUMAR JENA @ RABINDRA JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
290	WP(C)/0033865/2022	SARBESWAR MAHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
291	WP(C)/0033866/2022	RANJAN KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
292	WP(C)/0033867/2022	PARAMANANDA PARAMANIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
293	WP(C)/0033868/2022	MOHAN PRASAD MISHRA VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
294	WP(C)/0033869/2022	ABINASH NAIDU VS CHIEF CONSTRUCTION ENGINEER, KEONJHAR	DHANANJAY HEMBRAM VS	// 0 //
295	WP(C)/0033870/2022	JUDHISTHIR NAIK	SIDHESWAR MALLIK	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0033871/2022	M/S.ECOMETRIX CONSULTANTS PVT LTD.	MAMTA TRIPATHY	//
		VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR		//
297	WP(C)/0033872/2022	PRAKASH CHANDRA BARAL	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0033873/2022	SIBA PRASAD TRIPATHY	GOPINATH MISHRA	//
		VS	VS	0
		TAHASILDAR, MALKANGIRI		//
299	WP(C)/0033874/2022	VIVEK PARIDA	MANAS RANJAN DHAL	//
		VS	VS	0
		BRANCH MANAGER, ICICI BANK, BBSR		//
300	WP(C)/0033875/2022	PRAMILA PARIDA	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		THE GENERAL MANAGER, SUNDARAM FINANCE LTD., CHENNAI		//
301	WP(C)/0033876/2022	SUJATA PRADHAN	DEBENDRA KUMAR DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0033877/2022	SAROJKANTA SAMANTARAY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0033878/2022	BHUPATI BHUSAN SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0033879/2022	ALEKHA CHARA BARIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0033880/2022	AVIJIT DAS	MANAS RANJAN DHAL	//
		VS	VS	0
		BRANCH MANAGER, ICICI BANK, BBSR		//
306	WP(C)/0033881/2022	RAJENDRA KUMAR DAS	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0033882/2022	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	DURGESH NARAYAN RATH VS	// // ()
308	WP(C)/0033883/2022	STATE OF ODISHA GOBARDHAN DAS VS	DURGESH NARAYAN RATH VS	// // ()
309	WP(C)/0033884/2022	STATE OF ODISHA PADMABATI BEHERA VS	ASHOK KUMAR PANIGRAHI VS	// // ()
310	WP(C)/0033885/2022	STATE OF ODISHA SANJIB KUMAR KHANDAYATRAY VS	VS	// // ()
311	WP(C)/0033886/2022	UNION OF INDIA SOMANATH MAHANTA VS	NIRANJAN NAYAK VS	// // ()
312	WP(C)/0033887/2022	STATE OF ODISHA SANTOSH KUMAR SAHU VS	SWAPNIL ROY VS	// // ()
313	WP(C)/0033888/2022	STATE OF ODISHA MITRABANDHU MAHANTA VS	NIRANJAN NAYAK VS	// // ()
314	WP(C)/0033889/2022	STATE OF ODISHA KANCHAN NAIK @ NAYAK VS	RABI NARAYAN BEHERA VS	// // ()
315	WP(C)/0033890/2022	GOVT. OF ODISHA ARJUNA CHARAN MAHANTA VS	NIRANJAN NAYAK VS	// // ()
316	WP(C)/0033891/2022	STATE OF ODISHA JOGENDRANATH GHARAI VS	RABI NARAYAN BEHERA VS	// // ()
317	WP(C)/0033892/2022	ZONAL MANAGER, UCO BANK, BALASORE BHAGIRATHI JENA VS	PRAVASH CHANDRA JENA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0033893/2022	JAYANTI SUNANI VS BDO-CUM-ELECTION OFFICER, KHARIAR	NIRANJAN LENKA VS	// 0 //
319	WP(C)/0033894/2022	NIMAIN CHARAN ROUTRAY VS STATE OF ODISHA	GYANA RANJAN SETHY VS	// 0 //
320	WP(C)/0033895/2022	BIRA KISHORE NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
321	WP(C)/0033896/2022	GYANENDRA KUMAR NAYAK VS DISTRICT JUDGE, BALASORE	AGASTI KANUNGO VS	// 0 //
322	WP(C)/0033897/2022	DEBENDRA NATH MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
323	WP(C)/0033898/2022	AISWARIKA BADAJENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
324	WP(C)/0033899/2022	SARASWATI PRADHAN VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //
325	WP(C)/0033900/2022	KHUSHBUR RAHMAN VS RTA-CUM-TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS	// 0 //
326	WP(C)/0033901/2022	TUSHAR KANTA MAHAKUD VS RTA-CUM-TAXING AUTHORITY, BARBIL	JAGRUTI BARIK VS	// 0 //
327	WP(C)/0033902/2022	P.SANKAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	// 0 //
328	WP(C)/0033903/2022	ANNAPURNA MAHAPATRA VS STATE OF ODISHA	AJIT KUMAR HOTA VS	// 0 //
329	WP(C)/0033904/2022	SUKANTI BEHERA	RAMDAS ACHARY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033905/2022	AJIT KUMAR MOHANTY	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0033906/2022	RAJKUMAR SUTAR	SUJATA DASH	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0033907/2022	MANAS RANJAN PATRA	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0033908/2022	SARFARAZ AHMED	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0033909/2022	JHASKETAN PRADHAN @ JHASKETAN PADHAN	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETY OF ODISHA, BBSR		//
335	WP(C)/0033910/2022	M/S. ADHOC JYOTI FILLING STATION, DHUSURI	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		HINDUSTAN PETROLEUM CORP. LTD.,BBSR		//
336	WP(C)/0033911/2022	M/S.SHRI RADHA KRISHNA ISPAT PVT.LTD	CHITRASEN PARIDA	//
		VS	VS	0
		PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR		//
337	WP(C)/0033912/2022	DHANANJAY KUMAR R	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0033913/2022	M/S. BAJRANG STEEL AND ALLOYES PVT. LTD, SUNDRAGARAN	CHITRASEN PARIDA	//
		VS	VS	0
		PRINCIPAL CHIEF COMMNR., OF INCOME TAX,, BBSR		//
339	WP(C)/0033914/2022	SURYAMANI SAHOO	LALATENDU SAMANTRAY	//
		VS	VS	0
		CANARA BANK, BBSR		//
340	WP(C)/0033915/2022	RAMA CHANDRA MAHAKUD	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0033916/2022	STATE OF ODISHA KANHU CHARAN SAMAL VS	PRADIPTA KISHORE BHUYAN VS	// // ()
342	WP(C)/0033917/2022	STATE OF ODISHA RAMA CHANDRA MAHAKUD VS	ACHYUTANANDA PATTANAİK VS	// // ()
343	WP(C)/0033918/2022	STATE OF ODISHA TIRTHA KUMAR MONDAL VS	AVIJIT PAL VS	// // ()
344	WP(C)/0033919/2022	REGIONAL PASSORT OFFICE, BBSR RAMA CHANDRA MAHAKUD VS	ACHYUTANANDA PATTANAİK VS	// // ()
345	WP(C)/0033920/2022	STATE OF ODISHA BHANJA KISHORE PATTNAIK VS	ALEKH CHANDRA MOHANTY VS	// // ()
346	WP(C)/0033921/2022	STATE OF ODISHA RABINDRANATH BARAD VS	JAJATI KESHARI KHUNTIA VS	// // ()
347	WP(C)/0033922/2022	STATE OF ODISHA JANMEJAYA RATH VS	S.MISHRA VS	// // ()
348	WP(C)/0033923/2022	STATE OF ODISHA LEENA NANDA VS	PRASANTA KUMAR SAHOO VS	// // ()
349	WP(C)/0033924/2022	AJAYA KUMAR PANDA BRUNDABAN SAHOO VS	SHASHI BHUSAN JENA VS	// // ()
350	WP(C)/0033925/2022	STATE OF ODISHA SHARADA PRASANNA ROUT VS	KUNAL KUMAR SWAIN VS	// // ()
351	WP(C)/0033926/2022	STATE OF ODISHA SATYA ALEKH MAHIMA DHARMA, KAUPIN DHARI VS	CHINTA SHEKHAR MUNDULI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0033927/2022	ANKITA SUMAN MOHANTY VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// () //
353	WP(C)/0033928/2022	DAMODAR BHOI VS STATE OF ORISSA	NIRANJAN MAHARANA VS	// () //
354	WP(C)/0033929/2022	SASHI PUJAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //
355	WP(C)/0033930/2022	JADAB GHOSE @ JADAB KUMAR GHOSE VS ODISHA GRAMYA BANK, BBSR	SANJIB KUMAR BHANJADEO VS	// () //
356	WP(C)/0033931/2022	RAJESH PRITAM MOHANTY VS STATE OF ODISHA	M.A.ALI VS	// () //
357	WP(C)/0033932/2022	PRUTHIRAJ SAHOO VS STATE OF ORISSA	ATMAJIT MANMITH DAS VS	// () //
358	WP(C)/0033933/2022	RATNAKAR TRIPATHY VS THE CEO, TPSODL, BERHAMPUR COMAPALLI	AMIT PRASAD BOSE VS	// () //
359	WP(C)/0033934/2022	BIKASH KUMAR BALIARSINGH VS STATE OF ODISHA	BISWAJIT SAHOO VS	// () //
360	ABLAPL/0015918/2022	SUBAL BHUE VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /251 /2022 () //
361	ABLAPL/0015919/2022	RAMESH DASH @ RAMESH CHANDRA DASH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	DHAULI PS /231 /2022 () //
362	ABLAPL/0015920/2022	CHITTARANJAN DASH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	THELKOLOI PS /297 /2022 () //
363	ABLAPL/0015921/2022	S.K.SUBHAN @ SUBHAN MALLIK	BIKRAM CHANDRA GHADAI	SAHADEV KHUNTA /364 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	SPL.JUDGE,BALASORE(Baleshwar)
364	ABLAPL/0015922/2022	STATE OF ODISHA SANTANU MOHARANA	BIREN SANKAR TRIPATHY	Spl/0000035/2022 BANKI /164 /2015
		VS	VS	()
365	ABLAPL/0015923/2022	STATE OF ODISHA ASHOK DAS @ ASHOK KUMAR DASH	SURESH KUMAR JENA	// MANGALPUR /595 /2022
		VS	VS	()
366	ABLAPL/0015924/2022	STATE OF ODISHA SUSANTA KUMAR DASH	JYOTIRMAYA SAHOO	// BALASORE TOWN /38 /2021
		VS	VS	()
367	ABLAPL/0015925/2022	STATE OF ODISHA SUBASH @ SAROJ KUMAR ROUT	PURNA CHANDRA MOHARANA	// JAJPUR ROAD /622 /2022
		VS	VS	()
368	ABLAPL/0015926/2022	STATE OF ODISHA KISHOR KUMAR ROUT	ARIJEET MISHRA	// BHUBAN /186 /2019
		VS	VS	()
369	ABLAPL/0015927/2022	STATE OF ODISHA JYOTISA RANJAN PAIKARAY	JYOTIRMAYA SAHOO	// NIRAKARPUR /220 /2022
		VS	VS	()
370	ABLAPL/0015928/2022	STATE OF ODISHA SURENDRANATH JENA @ GANDUA JENA	SUSMITA PATNAIK	// TALABANIA /157 /2022
		VS	VS	()
371	ABLAPL/0015929/2022	STATE OF ODISHA NAROTTAM SAHOO	SOMANATH SATAPATHY	// OLATPUR /108 /2022
		VS	VS	()
372	ABLAPL/0015930/2022	STATE OF ODISHA KASI ROUT	MAHES DAS	// BADAGODA P.S. /193 /2022
		VS	VS	()
373	ABLAPL/0015931/2022	STATE OF ODISHA PRAMOD KUMAR PRADHAN	DEEPAK KU SAHOO	// KENDRAPARA SADAR /429 /2022
		VS	VS	()
374	ABLAPL/0015932/2022	STATE OF ODISHA JAY MANISH THACKER @ JAY THACKER	SIDHARTHA DAS	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0015933/2022	STATE OF ODISHA JAYANTI JENA @ BISWAL VS	ABHIMANYU PARIDA VS	// BALASORE TOWN /25 /2015 ()
376	ABLAPL/0015934/2022	STATE OF ODISHA JALESWAR ROUT VS	SANTOSH KUMAR DWIVEDY VS	// NIALI /483 /2022 ()
377	ABLAPL/0015935/2022	STATE OF ODISHA SK. ZAHID VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /98 /2021 ()
378	ABLAPL/0015936/2022	STATE OF ODISHA BALIA @ AKSHAY KUMAR BEHERA VS	JAYANTA KUMAR MAJHI VS	// PURUNABAZAR /197 /2021 ()
379	ABLAPL/0015937/2022	STATE OF ODISHA JOGI JENA @ BULU JENA VS	MOHAMMED IMMAMUDDIN VS	// DELANGA /356 /2022 ()
380	ABLAPL/0015938/2022	STATE OF ODISHA SWAGATIKA PANDA VS	SAMEER KUMAR DAS VS	// RAMACHANDAPUR /299 /2022 ()
381	ABLAPL/0015939/2022	STATE OF ODISHA ARBIN TIRKEY @ ARBIND TIRKEY VS	SOUMYA RANJAN DAS VS	// RAJGANGPUR /507 /2022 ()
382	ABLAPL/0015940/2022	STATE OF ODISHA SRINIBASH MISHRA @ SRINABAS MISHRA VS	SOURA CHANDRA MOHAPATRA VS	// BAUNISUNI /144 /2022 ()
383	ABLAPL/0015941/2022	STATE OF ODISHA PRASANT MOHANTY VS	PRASHANTA KUMAR DAS VS	// KUJANGA /382 /2022 ()
384	ABLAPL/0015942/2022	STATE OF ODISHA SANTOSH SAHU VS	MANAS KUMAR CHAND VS	// KEGAON /263 /2022 ()
385	ABLAPL/0015943/2022	STATE OF ODISHA BABULI BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// BALASORE SADAR /212 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0015944/2022	SAGAR CHANDRA MOHANTY VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	//0 () //
387	ABLAPL/0015945/2022	SAGAR SAHOO @ NIRANJAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	GOBINDAPUR /163 /2022 () //
388	ABLAPL/0015946/2022	KAILASH CHANDRA SAMAL VS STATE OF ODISHA	NIRANJAN ROUT VS	DERABIS /196 /2022 () //
389	ABLAPL/0015947/2022	SUBENDU MOHAN PRADHAN VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	KHURDA ROAD G.R.P.S. /144 /2022 () //
390	ABLAPL/0015948/2022	KALIM KHAN @ JAGU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	TIGIRIA /231 /2022 () //
391	ABLAPL/0015949/2022	ADITYA KUMAR SAHOO VS STATE OF ODISHA	SUJATA JENA VS	//0 () //
392	ABLAPL/0015950/2022	LAXMIDHAR SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	RANPUR /250 /2022 () //
393	ABLAPL/0015951/2022	ROHIT KARKARIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDILI /192 /2022 () //
394	ABLAPL/0015952/2022	DEBIPRASAD BHANJA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /324 /2022 () //
395	ABLAPL/0015953/2022	PRAKASH @ PRAKASH KUMAR JALLY VS STATE OF ODISHA	BHARAT JALLI VS	KRUSHNA PRASAD /171 /2022 () //
396	ABLAPL/0015954/2022	SUMANTA PARIDA @ SOMANATH PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BEGUNIA P.S. /308 /2022 () //
397	ABLAPL/0015955/2022	PRADEEP PARIDA	HEMANTA KUMAR MOHANTA	RASGOBINDPUR /286 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0015956/2022	STATE OF ODISHA KAMAL YADAV	SUSIL KUMAR PATTNAIK	// LAHUNIPADA /230 /2022
		VS	VS	()
399	ABLAPL/0015957/2022	STATE OF ODISHA JUDHISTHIR @ JUJHIA	TRILOCHAN PANIGRAHI	// PURI SADAR /286 /2022
		VS	VS	()
400	ABLAPL/0015958/2022	STATE OF ODISHA MANOJ KUMAR SAHOO	SUBASH CHANDRA MOHANTY	// MANGALA BAG /265 /2022
		VS	VS	()
401	ABLAPL/0015959/2022	STATE OF ODISHA RABINDRA BEHERA	DEBASHIS ROUSTRAY	// BALIANTA P.S. /428 /2022
		VS	VS	()
402	ABLAPL/0015960/2022	STATE OF ODISHA DR. R. SUJATHA @ RAGOOR SUJATHA	AMLAN SHAKTI PAUL	// JANKIA P.S. /65 /2017
		VS	VS	()
403	ABLAPL/0015961/2022	STATE OF ODISHA PANKAJINI PATRA	AMIT PRASAD BOSE	// PAHALA /189 /2022
		VS	VS	()
404	ABLAPL/0015962/2022	STATE OF ODISHA SURATHA @ KALIA MANIA	PRAKASH CHANDRA DASH	// BEGUNIA P.S. /315 /2022
		VS	VS	()
405	ABLAPL/0015963/2022	STATE OF ODISHA ISHAN DAS	ALOK KUMAR MOHAPATRA	// NALCO /214 /2022
		VS	VS	()
406	ABLAPL/0015964/2022	STATE OF ODISHA MONORANJAN DAS	ALOK KUMAR MOHAPATRA	// NALCO /214 /2022
		VS	VS	()
407	ABLAPL/0015965/2022	STATE OF ODISHA JATIA SINGH	U.K.LENKA	// JAGATSINGPUR /769 /2022
		VS	VS	()
408	ABLAPL/0015966/2022	STATE OF ODISHA MANOJ KUMAR MAHARANA	LAXMI CHARAN BEHERA	// RAMBHA (KHALLIKOTE) /695 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015967/2022	STATE OF ODISHA KUNDAN KU. SONI VS	RAGHUNATH BISWAL VS	// ORIENT /170 /2022 ()
410	ABLAPL/0015968/2022	STATE OF ODISHA SUBHRAJIT PRADHAN VS	MANORANJAN MUDULI VS	// NARASINGHPUR /186 /2022 ()
411	ABLAPL/0015969/2022	STATE OF ODISHA BASUDEV MISHRA VS	MANORANJAN MUDULI VS	// / /0 ()
412	ABLAPL/0015970/2022	STATE OF ODISHA PUPA LENKA @ SAMBIT LENKA VS	SOBHAN PANIGRAHI VS	// NAUGAON /270 /2022 ()
413	ABLAPL/0015971/2022	STATE OF ODISHA ANILI @ KALIA PRADHAN VS	AMIT KUMAR NATH VS	// / /0 ()
414	ABLAPL/0015972/2022	STATE OF ODISHA SANKAR LENKA VS	SOBHAN PANIGRAHI VS	// NAUGAON /270 /2022 ()
415	ABLAPL/0015973/2022	STATE OF ODISHA GANGADHAR NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// CHANDANPUR /288 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :09/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	52/2022 WPCRL/117/2022	PRAVATI MAHARANA-MP	GOPINATH MISHRA
2	69/2022 OJC/2347/1997	LAL CHITARANJAN-MP	M/S.S.K.PADHI,B.K.SAHOO,SUBHAM SHARMA
3	70/2022 OJC/4934/2001	SMT.K.PADMAVATI-MP	M/S.S.K.PUROHIT
4	90/2022 STREV/39/2022	M/S.NEELAM RUBBERS-MP	TUSHAR KANTI SATAPATHY
5	91/2022 STREV/39/2022	M/S.NEELAM RUBBERS-MP	TUSHAR KANTI SATAPATHY
6	92/2022 STREV/39/2022	M/S.NEELAM RUBBERS-MP	TUSHAR KANTI SATAPATHY
7	93/2022 STREV/40/2022	M/S.NEELAM RUBBERS-MP	TUSHAR KANTI SATAPATHY
8	94/2022 STREV/40/2022	M/S.NEELAM RUBBERS-MP	TUSHAR KANTI SATAPATHY
9	95/2022 STREV/40/2022	M/S.NEELAM RUBBERS-MP	TUSHAR KANTI SATAPATHY
10	111/2022 TRPCRL/116/2022	RAJENDRA KUMAR JAIN-MP	PRASANNA KUMAR MISHRA
11	124/2022 JCRLA/112/2018	BUDU BHATRA-MP	MANDAKINI PANDA
12	134/2022 ITA/97/2022	M/S. VISA ENERGY VENTURES LTD, WEST BENGAL-MP	AMIT PATTNAIK
13	135/2022 ITA/97/2022	M/S. VISA ENERGY VENTURES LTD, WEST BENGAL-MP	AMIT PATTNAIK
14	222/2022 LAA/41/2022	BANAMALI BEHERA-MP	SUBRANSU BHUSAN MOHANTY
15	223/2022 LAA/45/2022	BABAJI CHARAN BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
16	270/2022 CMAPL/48/2022	MADHUSUDAN PATRA-MP	MR PRASHANTA KU MISHRA,R.K.ROUT,A.K.BEHERA
17	271/2022 CMAPL/751/2022	KRUSHNA CH. PANIGRAH-MP	MANOJ KUMAR NAYAK
18	271/2022 CMAPL/751/2022	KRUSHNA CH. PANIGRAH-MP	MANOJ KUMAR NAYAK
19	272/2022 CMAPL/752/2022	BHOBANI PALEI-MP	ADV.
20	273/2022 CMAPL/753/2022	BHOBANI PALEI-MP	ADV.
21	307/2022 MATA/268/2022	KEDARNATHA PANDA-MP	BYOMAKESH TRIPATHY
22	338/2022 RVWPET/363/2022	UNITED INDIA INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
23	432/2022 CRLMP/2547/2022	RAJAT CHOUDHURY-MP	SARADA PRASANNA SARANGI
24	433/2022 CRLMP/2548/2022	SUBRAT KUMAR NAIK-MP	TAPASWINI SINHA
25	434/2022 CRLMP/2550/2022	MAHESWAR MAHARANA-MP	S.S.RAY
26	434/2022	ABHAYA KUMAR MALLICK-MP	RAMA KRISHNA BISOI

27	RPFAM/343/2022 435/2022 CRLMP/1279/2022	PUSPANJALI SAMAL-MP	
28	435/2022 RPFAM/343/2022	ABHAYA KUMAR MALLICK-MP	RAMA KRISHNA BISOI
29	436/2022 RPFAM/302/2022	HEMANG PRASAD RAUL-MP	PANCHANAN PANIGRAHI
30	437/2022 RPFAM/63/2022	HEMACHANDRA BEHERA-MP	KASINATH PATTNAIK
31	438/2022 RPFAM/289/2022	GOLAK BIHARI MISHRA-MP	GIRIDHARI SINGH
32	439/2022 RPFAM/345/2022	SURESH BISWAL-MP	HIMANSU SEKHAR MOHANTY
33	440/2022 RPFAM/345/2022	SURESH BISWAL-MP	HIMANSU SEKHAR MOHANTY
34	441/2022 RPFAM/169/2022	SUMITRA MANGESH MISHRA-MP	GOURANG CHARAN MOHAPATRA
35	442/2022 RPFAM/346/2022	GURU PRASAD MOHANTY-MP	PRASANTA KUMAR SAHOO
36	443/2022 RPFAM/347/2022	NIRANJAN BARK-MP	TAPAS KUMAR ACHARYA AND ASSOCIATES
37	444/2022 RPFAM/347/2022	NIRANJAN BARK-MP	TAPAS KUMAR ACHARYA AND ASSOCIATES
38	530/2022 TRP(C)/479/2022	SASWATI MISHRA-MP	RAMESH AGARWAL
39	737/2022 FAO/5/2019	SRINIBAS NANDA-MP	DEEPALI MOHAPATRA
40	738/2022 FAO/153/2015	SAKUNTALA NAIK-MP	M/S.MS.DEEPALI MOHAPATRA
41	739/2022 FAO/485/2022	DIVISIONAL MANAGER LEGAL, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	DEEPA CHANDRA SAMANTARAY
42	740/2022 FAO/484/2022	LEGAL MANAGER(T.P. CELL),M/S.NEW INDIA ASSURANCE CO.LTD.-MP	DEEPA CHANDRA SAMANTARAY
43	741/2022 FAO/402/2022	MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
44	742/2022 FAO/401/2022	MANAGER,M/S. NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
45	743/2022 FAO/543/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.-MP	PRANMOD KU.TRIPATHY, P.K.MAHALI, S.TRIPATHY, A
46	835/2022 CRLREV/457/2022	SUJAN NAIK-MP	MANORANJAN MUDULI
47	836/2022 CRLREV/598/2022	BABULU SUNA-MP	RAMESH CHANDRA MAHARANA
48	837/2022 CRLREV/598/2022	BABULU SUNA-MP	RAMESH CHANDRA MAHARANA
49	838/2022 CRLREV/599/2022	SANKARSHAN MEHER-MP	KOUSIK ANANDA GURU
50	839/2022 CRLREV/549/2022	MAHADEV PUJARI-MP	SUDARSAN BEHERA
51	840/2022 CRLREV/600/2022	SUDHAKAR ROUT-MP	SANJIB KUMAR BHANJADEO
52	841/2022 CRLREV/600/2022	SUDHAKAR ROUT-MP	SANJIB KUMAR BHANJADEO
53	1241/2022 WPC(OAC)/1295/2018	SUBRAT KUMAR SING-MP	SUBHRANSU BHUSAN MOHANTY
54	1242/2022 WPC(OAC)/960/2018	SRINIBASH SAHU-MP	SWAPNIL ROY
55	1243/2022 WPC(OAC)/2459/2015	SRINIBASH SAHU-MP	SWAPNIL ROY
56	1244/2022 WPC(OAC)/1439/2016	SRINIBASH SAHU-MP	SWAPNIL ROY
57	1245/2022 WPC(OAC)/813/2018	KARISHMA RAJAN RATHOR@ KARISHMA RATHOR-MP	

58	1246/2022 WPC(OAC)/193/2012	SURENDRANATH MOHAPATRA-MP	
59	1258/2022 RSA/607/2003	KULA BHUE-MP	M/S. A.K.MHAKUD, K.DANG
60	1259/2022 RSA/138/2016	SANDU MALLICK-MP	M/S.SRIYAPATI PRADHAN
61	1260/2022 RSA/344/2022	RAMA CHANDRA PANDA-MP	AMIT PRASAD BOSE
62	1261/2022 RSA/345/2022	GOPINATH PANDA-MP	ASHOK DAS
63	1327/2022 CMP/1166/2022	BANITA BALIARSINGH-MP	BIBHU PRASAD TRIPATHY
64	1328/2022 CMP/1137/2022	M/S.PADMA MOTORS PVT. LTD(ODISHA FORD)-MP	GOURI MOHAN RATH
65	1329/2022 CMP/550/2021	DEBRAJ MOHANTY-MP	BIJAYA KUMAR ROUSTRAY
66	1332/2022 CMP/1278/2022	JYOTSNA RANI BARIK-MP	BANSHIDHAR BAUG
67	1333/2022 CMP/1280/2022	SANJUKTA BADI-MP	KOUSIK ANANDA GURU
68	1334/2022 CMP/1281/2022	PADARABINDA BHUYAN-MP	BIBEKANANDA BHUYAN
69	1438/2022 MACA/21/2020	LEGAL EXECUTIVE, IFFCO TOKIO G.I.CO. LTD.-MP	MR. DEBASISH PATNAIK
70	1440/2022 MACA/223/2018	M/S.ROYAL SUNDARQAM ALLIANZ INSURANCE CO.LTD-MP	M.PADAM ALI KHAN
71	1441/2022 MACA/689/2022	TANMAYA KUMAR MAHANTA@LUKU MAHANTA-MP	SATYABHUSAN DAS
72	1442/2022 MACA/688/2022	PUJALIN JENA-MP	SATYABHUSAN DAS
73	1443/2022 MACA/689/2022	TANMAYA KUMAR MAHANTA@LUKU MAHANTA-MP	SATYABHUSAN DAS
74	1444/2022 MACA/690/2022	BIRENDRA SINGH-MP	SATYABHUSAN DAS
75	1445/2022 MACA/691/2022	UNITED INDIA INSURANCE CO. LTD.-MP	SOMNATH ROY
76	2178/2022 CRLA/1135/2022	APU @ UPENDRA PAL-MP	BHABANI SHANKAR DASPARIDA
77	2179/2022 CRLA/1135/2022	APU @ UPENDRA PAL-MP	BHABANI SHANKAR DASPARIDA
78	2180/2022 CRLA/168/2022	SARAT RANA-MP	JUGALA KISHORE PANDA
79	2181/2022 CRLA/653/2019	EKADASI DEY-MP	M/S.S.R.MOHAPATRA B.R.MOHANTY S.HARICHANDAN
80	2182/2022 CRLA/1136/2022	PRATAP KUMAR BANTHA-MP	BIJAYA KUMAR SAHOO
81	2183/2022 CRLA/1127/2022	BHASKAR BEHERA-MP	RAMANI KANTA PATTANAIAK
82	2184/2022 CRLA/1127/2022	BHASKAR BEHERA-MP	RAMANI KANTA PATTANAIAK
83	2185/2022 CRLA/37/2017	DEBRAJ BADI-MP	M/S.AKSHAYA KUMAR SAHOO
84	2186/2022 CRLA/465/2019	PINTU@SUSHANTA KU.MAHANTA-MP	L.BHUYAN
85	2187/2022 CRLA/208/2019	SRIHARI CHARAN DAS-MP	BIBHUTI BHUSAN MISHRA
86	2188/2022 CRLA/848/2019	TRILOCHAN BEHERA@CHILLA-MP	SOURA CHANDRA MOHAPATRA,M/S.MANOJ KU. PAN
87	2189/2022 CRLA/378/2017	GOUTAM JANI@MILKU-MP	M/S.BIJAYALAXMI TRIPATHY
88	2190/2022 CRLA/1021/2022	BASANT KUMAR SETHI-MP	DEBASNAN DAS
89	2196/2022	SUSIL KUMAR MOHANTY-MP	

90	BLAPL/3569/2022 2197/2022	RABINARAYAN PANDA-MP	LALITENDU MISHRA
91	BLAPL/11802/2022 2198/2022	AMIR KHAN @ SHAKRUKH KHAN-MP	SATYABRATA PANDA
92	BLAPL/8045/2022 2199/2022	ARUN KUMAR BEHERA-MP	
93	BLAPL/318/2022 2200/2022	SATYABRATA MAHALIKA-MP	LALITENDU MISHRA
94	BLAPL/9563/2022 2201/2022	BIBHUTI KHATUA-MP	
95	BLAPL/650/2022 2202/2022	SUSHANTA NAIK-MP	BIJAYA KUMAR RAGADA
96	BLAPL/4617/2022 2203/2022	R. HARIKRISHNA REDDY-MP	
97	BLAPL/1496/2022 2204/2022	PETER KREPUTIKA-MP	
98	BLAPL/7564/2022 2205/2022	DHIRAJ KUMAR TURUK @ SINKU-MP	RAJIB LOCHAN PATTNAIK
99	BLAPL/12208/2022 2580/2022	MANAS RANJAN SETHI-MP	PRIYA RANJAN MISHRA
100	ABLAPL/3437/2022 2581/2022	PUSPALATA BARIK-MP	
101	ABLAPL/3458/2022 2582/2022	NIROD CHANDRA DALAI-MP	
102	ABLAPL/1526/2022 2583/2022	ZAHIN KHAN-MP	
103	ABLAPL/9119/2022 2584/2022	SURESH @ SURESH KUMAR DAS @ TAPI-MP	
104	ABLAPL/13722/2022 2585/2022	SHIBA PRASAD JENA-MP	
105	ABLAPL/13110/2020 2586/2022	RASHMIRANJAN TRIPATHY-MP	MANON KUMAR DEY
106	ABLAPL/8208/2022 2587/2022	PRUTHIRWAJ BEHERA-MP	
107	ABLAPL/9596/2022 2588/2022	ACHYUTANANDA NAYAK-MP	
108	ABLAPL/5097/2021 2589/2022	SONILATA SETHY-MP	
109	ABLAPL/13542/2022 2590/2022	SONILATA SETHY-MP	
110	ABLAPL/13543/2022 2591/2022	AMARESH CHANDRA NAYAK-MP	
111	ABLAPL/14289/2022 3050/2022	MANASI PANDA-MP	CHANDAN SAMANTARAY
112	CRLMC/3929/2022 3051/2022	RABINDRA KUMAR DAS-MP	RABINDRANATH PRUSTY
113	CRLMC/3934/2022 3052/2022	SUBRAT KUMAR PATRO-MP	SOMANATH SATAPATHY
114	CRLMC/3936/2022 3053/2022	SAMBIT KUMAR KHUNTIA-MP	CHANDANA MISHRA
115	CRLMC/3937/2022 3054/2022	SAMBIT KUMAR KHUNTIA-MP	CHANDANA MISHRA
116	CRLMC/3937/2022 3055/2022	PRASANTA KUMAR SAHOO-MP	DEBARANJAN MOHAPATRA
117	CRLMC/1798/2021 3056/2022	DILLIP KUMAR MAHARANA-MP	BIGYAN KUMAR SHARMA
118	CRLMC/3939/2022 3057/2022	BUDHI@INDU PARIDA-MP	S.R.DAS
119	CRLMC/3941/2022 3058/2022	BINA@BINAYAK MUDULI-MP	RAJIV KUMAR MAHANTA
120	CRLMC/3942/2022 3059/2022	TANU MAHANANADA-MP	SURYAKANTA DWIBEDI
	CRLMC/3943/2022		

121	3060/2022 CRLMC/3944/2022	ASISH@ASHIS KUMAR GIRI@GOLAK@MADHUSUDAN GHIRI	PRAVASH CHANDRA JENA
122	3061/2022 CRLMC/3945/2022	SUKRU BEHERA-MP	UNMESH CHANDRA JENA
123	3062/2022 CRLMC/3946/2022	KANHU@TAPAS KUMAR JENA-MP	RABI NARAYAN BEHERA
124	3063/2022 CRLMC/3948/2022	HEMAMANI GOIPAI-MP	CHINMAYA MOHANTY
125	3064/2022 CRLMC/3949/2022	BIJAY SETHI@BIJAY KUMAR SETHI-MP	KABIRAJ PRADHAN
126	3065/2022 CRLMC/1464/2022	SK.SAMIRUDDIN-MP	PRAVASH CHANDRA JENA
127	3066/2022 CRLMC/3950/2022	ABANTI DAS MOHAPATRA-MP	SUBASH CHANDRA ACHARYA
128	3067/2022 CRLMC/3951/2022	ABANTI DAS MOHAPATRA-MP	SUBASH CHANDRA ACHARYA
129	3068/2022 CRLMC/3952/2022	ABANTI DAS MOHAPATRA-MP	SUBASH CHANDRA ACHARYA
130	3069/2022 CRLMC/3953/2022	ABANTI DAS MOHAPATRA-MP	SUBASH CHANDRA ACHARYA
131	3070/2022 CRLMC/1458/2022	LAXMAN ALDA-MP	ABHAYA KUMAR PARIDA
132	3071/2022 CRLMC/3954/2022	SANTOSH MOHANTY-MP	BIPLAB KUMAR DASH
133	3072/2022 CRLMC/3957/2022	RAHUL DAS-MP	PRASANTA KUMAR SAHOO
134	3073/2022 CRLMC/3958/2022	RAJESH PASARI-MP	SARAT KUMAR GAJENDRA (SR. ADV.)
135	3074/2022 CRLMC/3956/2022	DEEPAK KUMAR PRADHAN@DIPAK PRADHAN-MP	BASANTA KUMAR DAS
136	3075/2022 CRLMC/3959/2022	RAJA@RAJENDRA MALLICK-MP	DEBASNAN DAS
137	3076/2022 CRLMC/3194/2022	DIBAKAR PRADHAN-MP	
138	3929/2022 WA/1680/2022	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
139	3930/2022 WA/1680/2022	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
140	3931/2022 WA/1681/2022	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
141	3932/2022 WA/1681/2022	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
142	3933/2022 WA/1681/2022	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
143	3934/2022 WA/1682/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
144	3935/2022 WA/1682/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
145	3936/2022 WA/1683/2022	ALME BIDIKA-MP	ANAM CHARAN PANDA
146	3937/2022 WA/1684/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
147	3938/2022 WA/1684/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
148	3939/2022 WA/1686/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
149	3940/2022 WA/1686/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
150	3941/2022 WA/1686/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
151	3942/2022 WA/1687/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
152	3943/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

153	WA/1687/2022 3944/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
154	WA/1687/2022 3945/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
155	WA/1688/2022 3946/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
156	WA/1688/2022 3947/2022	THE BRANCH MANAGER, INDUSIND BANK LTD,-MP	RAMACHANDRA PANIGRAHY
157	WA/1689/2022 3948/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
158	WA/1688/2022 3949/2022	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
159	WA/1690/2022 3950/2022	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
160	WA/1690/2022 16925/2022	JEEVAN KUMAR DAS-MP	SUKANTA KUMAR MISHRA
161	WP(C)/33793/2022 16926/2022	ABHISHEK PRIYADARSHEE SENAPATI-MP	RAMESH SAHOO
162	WP(C)/33794/2022 16927/2022	RITESH RANJAN ROUT-MP	SOUBHAGYA KUMAR DASH
163	WP(C)/33795/2022 16928/2022	CHHABI BEHERA-MP	BIBHUTI RANJAN MOHANTY
164	WP(C)/33796/2022 16929/2022	SWAGAT KUMAR SAHOO-MP	PRIYADARSHINEE BIJAYALAXMI DAS
165	WP(C)/33797/2022 16930/2022	SAILABALA PANIGRAHI-MP	DEEPALI MAHAPATRA
166	WP(C)/33321/2022 16931/2022	ATULI NAYAK-MP	M/S.B.PANDA
167	WP(C)/16139/2012 16932/2022	SWAGAT SWAIN-MP	BINODINI SINGH
168	WP(C)/33799/2022 16933/2022	MAA PALASBUDHI ELECTRICAL AND CIVIL CONSTRUCTION	SONEPRUM SARANGI
169	WP(C)/33800/2022 16934/2022	KALINGA WARRIOR SECURITY SERVICE, CUTTACK-MP	RAKESH BEHERA
170	WP(C)/33801/2022 16935/2022	GAUTAM PANI-MP	SUKANTA KUMAR DALAI
171	WP(C)/33802/2022 16936/2022	SUSHANTA KUMAR SETH-MP	SUKANTA KUMAR DALAI
172	WP(C)/33805/2022 16937/2022	MADHUSMITA SAMANT-MP	JAYDEEP PAL
173	WP(C)/33806/2022 16938/2022	M/S ESWARI EXPORTS PVT. LTD., HYDERABAD-MP	PITAMBAR ACHARYA
174	WP(C)/33807/2022 16939/2022	M/S ESWARI EXPORTS PVT. LTD., HYDERABAD-MP	PITAMBAR ACHARYA
175	WP(C)/33807/2022 16940/2022	PADMABATI JENA-MP	ARUN KUMAR PATRA
176	WP(C)/9478/2022 16941/2022	M/S.BENGAL ENERGY LTD.,-MP	
177	WP(C)/6909/2019 16942/2022	MAMATA BHUKTA-MP	SATYABRATA SENAPATI
178	WP(C)/33811/2022 16943/2022	RAJENDRA PADHI-MP	BIBHU PRASAD DAS
179	WP(C)/33813/2022 16944/2022	SRI SRI SATYABADI GOPINATH DEV BIJE PHULA ALASA	HNRYMR PRASHAD MOHANTY
180	WP(C)/28837/2022 16945/2022	MAHESH PRASAD PANI-MP	AVIJIT PATNAIK
181	WP(C)/14085/2021 16946/2022	M/S. SMUND CONSTRUCTION PVT. LTD.-MP	SIDHANT DWIBEDI
182	WP(C)/23978/2022 16947/2022	MALAYA RANJAN SAHOO-MP	APARESH BHOI
183	WP(C)/33822/2022 16948/2022	DASARATHI HOTA-MP	ROHIT RANJAN RAY
	WP(C)/33823/2022		

184	16949/2022 WP(C)/24643/2022	ABINASH BALIARSINGH-MP	SUBHADUTTA ROUTRAY
185	16950/2022 WP(C)/21432/2022	MANORAMA SAHOO-MP	SUKANTA KUMAR NAYAK 2
186	16951/2022 WP(C)/33271/2022	BINAPANI PATTANAIAK-MP	
187	16952/2022 WP(C)/33833/2022	DEBA PRASAD PATI-MP	M.M.SWAIN
188	16953/2022 WP(C)/33836/2022	LINGARAJ VIHAR COMMUNITY WELFARE ASSOCIATION	ABHIRAM MISHRA 2
189	16954/2022 WP(C)/33837/2022	UMAKANTA MOHAPATRA-MP	RAMAKANTA SARANGI
190	16955/2022 WP(C)/32714/2022	BARUN KUMAR SETH-MP	S.P.NATH
191	16956/2022 WP(C)/30879/2022	SUNITA SUBUDHI-MP	JAYANTA KUMAR KHANDAYATRAY
192	16957/2022 WP(C)/33854/2022	SWAGATIKA PANDA-MP	SAMEER KUMAR DAS
193	16958/2022 WP(C)/33856/2022	SAMIR KUMAR TRIPATHY-MP	BISWANATH DAS
194	16959/2022 WP(C)/33857/2022	SANJIB KUMAR SINGH-MP	DURGESH NARAYAN RATH
195	16960/2022 WP(C)/33859/2022	KRUSHNA CHANDRA NANDA-MP	TRILOCHAN DASH
196	16962/2022 WP(C)/33867/2022	PARAMANANDA PARAMANIK-MP	PRASANTA KUMAR SATAPATHY
197	16963/2022 WP(C)/14322/2022	PRATAP KUMAR SAHU-MP	
198	16964/2022 WP(C)/33862/2022	M/S. KRUSHNA CHANDRA SAMAL-MP	KSHIROD KUMAR SAHOO
199	16965/2022 WP(C)/24354/2022	SK. YUSUF-MP	RANJAN KUMAR ROUT
200	16966/2022 WP(C)/7975/2011	M/S.ACC LTD.-MP	
201	16967/2022 WP(C)/33869/2022	ABINASH NAIDU-MP	DHANANJAY HEMBRAM
202	16968/2022 WP(C)/33870/2022	JUDHISTHIR NAIK-MP	SIDHESWAR MALLIK
203	16969/2022 WP(C)/33871/2022	M/S.ECOMETRIX CONSULTANTS PVT LTD.-MP	MAMTA TRIPATHY
204	16970/2022 WP(C)/33875/2022	PRAMILA PARIDA-MP	SATYARANJAN MOHAPATRA
205	16971/2022 WP(C)/33874/2022	VIVEK PARIDA-MP	MANAS RANJAN DHAL
206	16972/2022 WP(C)/33880/2022	AVIJIT DAS-MP	MANAS RANJAN DHAL
207	16973/2022 WP(C)/33884/2022	PADMABATI BEHERA-MP	ASHOK KUMAR PANIGRAHI
208	16974/2022 WP(C)/33885/2022	SANJIB KUMAR KHANDAYATRAY-MP	
209	16975/2022 WP(C)/33896/2022	GYANENDRA KUMAR NAYAK-MP	AGASTI KANUNGO
210	16976/2022 WP(C)/33899/2022	SARASWATI PRADHAN-MP	DIPTI RANJAN SWAIN
211	16977/2022 WP(C)/33902/2022	P.SANKAR PATRO-MP	BIJAYA KUMAR ROUTRAY
212	16978/2022 WP(C)/19322/2022	SISIR KUMAR MALLICK-MP	
213	16979/2022 WP(C)/33910/2022	M/S. ADHOC JYOTI FILLING STATION, DHUSURI-MP	PRAFULLA CHANDRA DAS
214	16980/2022 WP(C)/33911/2022	M/S.SHRI RADHA KRISHNA ISPAT PVT.LTD-MP	CHITRASEN PARIDA
215	16981/2022	M/S. BAJRANG STEEL AND ALLOYES PVT. LTD, SUNDARGHUR	CHITRASEN PARIDA

216	WP(C)/33913/2022 16982/2022	KANHU CHARAN SAMAL-MP	PRADIPTA KISHORE BHUYAN
217	WP(C)/33916/2022 16983/2022	BHANJA KISHORE PATTNAIK-MP	ALEKH CHANDRA MOHANTY
218	WP(C)/33920/2022 16984/2022	MANAS RANJAN PATRA-MP	RAMDAS ACHARY
219	WP(C)/33907/2022 16985/2022	JANMEJAYA RATH-MP	S.MISHRA
220	WP(C)/33922/2022 16986/2022	JANMEJAYA RATH-MP	S.MISHRA
221	WP(C)/33922/2022 16987/2022	SHARADA PRASANNA ROUT-MP	KUNAL KUMAR SWAIN
222	WP(C)/33925/2022 16988/2022	ANKITA SUMAN MOHANTY-MP	DINESH KUMAR PANDA
223	WP(C)/33927/2022 16989/2022	DAMODAR BHOI-MP	NIRANJAN MAHARANA
224	WP(C)/33928/2022 16990/2022	SASHI PUJAN-MP	PRASANTA KUMAR NANDA
225	WP(C)/33929/2022 16991/2022	JADAB GHOSE @ JADAB KUMAR GHOSE-MP	SANJIB KUMAR BHANJADEO
226	WP(C)/33930/2022 16992/2022	PRUTHIRAJ SAHOO-MP	ATMAJIT MANMITH DAS
227	WP(C)/33932/2022 16993/2022	RATNAKAR TRIPATHY-MP	AMIT PRASAD BOSE
228	WP(C)/33933/2022 16994/2022	BIKASH KUMAR BALIARSINGH-MP	BISWAJIT SAHOO
	WP(C)/33934/2022		